

# LOK SABHA

## BULLETIN – PART I

(Brief Record of Proceedings)

Thursday, August 10, 2023/Sravana 19, 1945 (Saka)

No. 246

**11.00 A.M.**

### 1. Obituary References

The Speaker made references to the passing away of Shri Kalyan Jain, Member of the Sixth Lok Sabha; Shri Bapusaheb Parulekar, Member of the Sixth and Seventh Lok Sabhas; Shri Vakkom Purushottaman, Member of the Eighth and Ninth Lok Sabhas; Shri Janardan Prasad Misra, Member of the Tenth and Twelfth Lok Sabhas; and Shri Ram Singh Yadav, Member of the Seventh and Eighth Lok Sabhas.

Thereafter, members stood in silence for a short while as a mark of respect to the memory of the departed.

**11.05 A.M.**

### 2. Starred Questions

Starred Question No. 301 was orally answered.

*(Due to interruptions, Lok Sabha adjourned at 11.18 A.M.  
and re-assembled at 12.00 Noon)*

Reply to Starred Question Nos. 302–320 were laid on the Table.

### 3. Unstarred Questions

Replies to Unstarred Question Nos. 3451–3680 were laid on the Table.

**12.00 Noon****4. Papers laid on the Table**

The Minister of State in the Ministry of Road Transport and Highways; and Minister of State in the Ministry of Civil Aviation [General (Retd.) V. K. Singh] laid on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-
  - (i) S.O.3177(E) published in Gazette of India dated 14<sup>th</sup> July, 2023 notifying user fee for the project of two lane with paved shoulder of Pandharpur-Mangalwaedha – Marwade – Umadi section of NH-561A in the State of Maharashtra.
  - (ii) S.O.3178(E) published in Gazette of India dated 17<sup>th</sup> July, 2023 notifying user fee for the project of 2LPS/4 lane of Kusumba to Malegaon Section of NH-160 in the State of Maharashtra.
  - (iii) S.O.3183(E) published in Gazette of India dated 17<sup>th</sup> July, 2023 notifying user fee for the project of 2LPS/4 lane of Sarad-Vani-Pimpalgaon Section of NH-953 in the State of Maharashtra.
  - (iv) S.O.3270(E) published in Gazette of India dated 21<sup>st</sup> July, 2023 notifying user fee for the project of two lane with paved shoulder from Mangalore –Thiruvannamalai of NH-75 (Old NH-234) in the State of Andhra Pradesh.
  - (v) S.O.3271(E) published in Gazette of India dated 21<sup>st</sup> July, 2023 notifying user fee for the project of 2LPS/4 lane of Talegaon to Gonapur of NH-347A in the State of Maharashtra.

- (vi) S.O.3272(E) published in Gazette of India dated 21<sup>st</sup> July, 2023 notifying user fee for the project of four and more lane of Kandla to Mudra section of NH-41 in the State of Gujarat.
  - (vii) S.O.3273(E) published in Gazette of India dated 21<sup>st</sup> July, 2023 notifying user fee for the project of Four lane of Lalitpur-Sagar-Lakhnadon Section of NH-44 (Old NH-26) in the State of Uttar Pradesh.
  - (viii) S.O.3275(E) published in Gazette of India dated 21<sup>st</sup> July, 2023 notifying user fee for the project of Eight lane access controlled Greenfield Delhi-Vadodara Expressway NE-4 in the State of Rajasthan on EPC mode under Bharatmala Pariyojna.
  - (ix) S.O.3276(E) published in Gazette of India dated 21<sup>st</sup> July, 2023 notifying user fee for the project of Four and more lane of Meerut to Haryana/UP Border Section of NH-709A in the State of Uttar Pradesh.
- (2) A copy each of the following Notifications (Hindi and English versions) under Section 14A of the Aircraft Act, 1934:-
- (i) The Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Amendment Rules, 2023, published in Notification No. G.S.R.531(E) in Gazette of India dated 24<sup>th</sup> July, 2023.
  - (ii) The Aircraft (Demolition of Obstructions caused by Buildings and Trees etc.) (Amendment) Rules, 2023, published in Notification No. G.S.R.291(E) in Gazette of India dated 13<sup>th</sup> April, 2023, together with an explanatory note.
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 8A of the Carriage by

Air Act, 1972:-

- (i) S.O.3129(E) published in Gazette of India dated 29<sup>th</sup> August, 2019, directing that with effect from the date of publication of this notification in the Official Gazette, the provisions of sub-sections (1) and (4) of Section 4A and Section 5 of the said Act and the rules contained in the Third Schedule of the Carriage by Air Act, 1972 shall apply to all carriage by air not being international carriage by air as defined in the said Third Schedule, subject to the exceptions, adaptations and modifications, mentioned therein, together with an explanatory note.
  - (ii) S.O.2159(E) published in Gazette of India dated 21<sup>st</sup> June, 2016, making certain amendments to the Third Schedule to the Carriage by Air Act, 1972, mentioned therein, with effect from the date of publication of this notification in the Official Gazette, together with an explanatory note.
  - (iii) S.O.987(E) published in Gazette of India dated 5<sup>th</sup> March, 2020, making certain amendments to the Third Schedule to the Carriage by Air Act, 1972, mentioned therein, with effect from the date of publication of this notification in the Official Gazette, together with an explanatory note.
- (4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
  - (5) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India – Union Government (Commercial) on Toll Operations of National Highways Authority of India in Southern India, Ministry of Road Transport

and Highways (No. 7 of 2023) (Compliance Audit), under Article 151(1) of the Constitution.

The Minister of State in the Ministry of Power; and Minister of State in the Ministry of Heavy Industries (Shri Krishan Pal) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 59 of the Energy Conservation Act, 2001:-
  - (i) The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Self-ballasted LED lamps), Regulations, 2023 published in Notification No. BEE/S&L/LED/52/2023 in Gazette of India dated 23<sup>rd</sup> June, 2023.
  - (ii) The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Tubular Fluorescent Lamps), (Regulations), 2023, published in Notification No. BEE/S&L/TFL/22-23 in Gazette of India dated 22<sup>nd</sup> June, 2023.
- (2) A copy each of the following Notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-
  - (i) The Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (First Amendment) Regulations, 2023 published in Notification No. F.No. L-1/261/2021/CERC. in Gazette of India dated 6<sup>th</sup> April, 2023.
  - (ii) The Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2023 published in Notification No. CEA-PS-16/1/2021-CEI Division in

Gazette of India dated 12<sup>th</sup> June, 2023.

- (iii) The Electricity (Second Amendment) Rules, 2023 published in Notification No. G.S.R.558(E) in Gazette of India dated 26<sup>th</sup> July, 2023.

The Minister of State in the Ministry of Finance (Shri Pankaj Chaudhary) laid on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (1) Report of the Comptroller and Auditor General of India – Union Government – on Implementation of Phase-I of Bharatmala Pariyojana, Ministry of Road Transport and Highways (No. 19 of 2023) (Performance Audit).
- (2) Report of the Comptroller and Auditor General of India – Union Government (Civil) – on Regional Connectivity Scheme-UDAN (Ude Desh Ka Aam Naagrik), Ministry of Civil Aviation (No. 22 of 2023) (Compliance Audit).
- (3) Report of the Comptroller and Auditor General of India – Union Government – (Public Sector Undertakings – Ministry of Defence) (No. 18 of 2023) for the year ended March 2020.
- (4) Report of the Comptroller and Auditor General of India – Union Government – Accounts of the Union Government (No. 21 of 2023) (Financial Audit) for the year 2021-2022.
- (5) Report of the Comptroller and Auditor General of India – Union Government (Defence Services) – on Management of Infrastructure and Facilities Projects in DRDO, Defence Research and Development Organisation (No. 23 of 2023) (Performance Audit).

The Minister of State in the Ministry of Petroleum and Natural Gas; and Minister of State in the Ministry of Labour and Employment

(Shri Rameswar Teli) laid on the Table:-

- (1) A copy of the Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including Safety Standards for Petroleum Refineries and Gas Processing Plants) Regulations, 2023 (Hindi and English versions) published in Notification No. F.No. PNGRB/Tech/8-T4SR&GP/(1)/ 2023 (P-4247) in Gazette of India dated 29<sup>th</sup> March, 2023, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.
- (2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
  - (i) Statement regarding Review by the Government of the working of the Engineers India Limited, New Delhi, for the year 2021-2022.
  - (ii) Annual Report of the Engineers India Limited, New Delhi, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

The Minister of State in the Ministry of Housing and Urban Affairs (Shri Kaushal Kishore) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 27 of the Delhi Urban Art Commission Act, 1973:-
  - (i) The Delhi Urban Art Commission Employees Contributory Provident Fund (Amendment) Regulations, 1986 published in Notification No. 1(1)/76-DUAC in

Gazette of India dated 19<sup>th</sup> July, 1986.

- (ii) The Delhi Urban Art Commission, Senior Personal Assistant (Recruitment) (Amendment) Regulations, 1989 published in Notification No. 3(8)/86-DUAC in Gazette of India dated 15<sup>th</sup> April, 1989.
- (iii) The Delhi Urban Art Commission (Ministerial and non-Ministerial posts) Recruitment (Amendment) Regulations, 1989 published in Notification No. 3(8)/86-DUAC in Gazette of India dated 15<sup>th</sup> April, 1989.
- (iv) Delhi Urban Art Commission Assistant Secretary (Technical) Recruitment Regulations, 1991 published in Notification No. 3(8)/90-DUAC in Gazette of India dated 3<sup>rd</sup> August, 1991.
- (v) The Delhi Urban Art Commission (Terms and Condition of Service) Regulations, 1993 published in Notification No. 1(1)/87-DUAC in Gazette of India dated 23<sup>rd</sup> October, 1993.
- (vi) The Delhi Urban Art Commission (Ministerial and non-Ministerial posts) Recruitment (Amendment) Regulations, 1993 published in Notification No. 3(8)/86-DUAC in Gazette of India dated 23<sup>rd</sup> October, 1993.
- (vii) The Delhi Urban Art Commission (Terms and Conditions of Service) (Amendment) Regulations, 1998 published in Notification No. 1(1)/87-DUAC in Gazette of India dated 14<sup>th</sup> March, 1998.
- (viii) The Delhi Urban Art Commission (Terms and Condition of Service) (Amendment) Regulations 2013 published in Notification No. 1(1)/87-DUAC in weekly Gazette of India dated 16<sup>th</sup> August, 2013.
- (ix) The Delhi Urban Art Commission Employee's (Group



Pension Scheme) Regulations 2020 published in Notification No. 9(2)/2019-DUAC in weekly Gazette of India dated 3<sup>rd</sup> April, 2020.

(x) The Delhi Urban Art Commission Employee's Provident Fund Regulations, 2020 published in Notification No. 9(1)/2020-DUAC in weekly Gazette of India dated 3<sup>rd</sup> April, 2020.

(2) Ten statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

The Minister of State in the Ministry of Women and Child Development; and Minister of State in the Ministry of Ayush (Dr. Munjapara Mahendrabhai) laid on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Women, New Delhi, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Women, New Delhi, for the year 2021-2022.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 2021-2022.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) A copy of the National Commission for Homoeopathy (Submission of List of the Homoeopathy Practitioners) Amendment Rules, 2023 (Hindi and English versions) published in Notification No. G.S.R.561(E) in Gazette of India dated 27<sup>th</sup> July, 2023 under Section 56 of the National Commission for Homoeopathy Act, 2020.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Indian System of Medicine, New Delhi, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Indian System of Medicine, New Delhi, for the year 2021-2022.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

## **5. Reports of Committee on Estimates**

Dr. Sanjay Jaiswal presented the following Reports (Hindi and English versions) of the Committee on Estimates (2023-24):-

- (i) Twenty-eighth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 15th Report (17th Lok Sabha) on the subject 'Requirement of Human Capital & Physical Infrastructure to meet the growth of Civil Aviation Sector in India and Development of Airports in various parts of the Country' pertaining to the Ministry of Civil Aviation.
- (ii) Twenty-ninth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their

- 18th Report (17th Lok Sabha) on the subject 'Estimates and Policy Aspects of the Ministry of Development of North Eastern Region' pertaining to the Ministry of Development of North Eastern Region.
- (iii) Thirtieth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 19th Report (17th Lok Sabha) on the subject 'Review of role and performance of DISHA Committee in various Schemes' pertaining to the Ministry of Rural Development.

## **6. Messages from Rajya Sabha**

Secretary General reported the following messages from Rajya Sabha:-

- (i) That at its sitting held on the 8<sup>th</sup> August, 2023, Rajya Sabha agreed without any amendment to the National Dental Commission Bill, 2023, as passed by Lok Sabha.
- (ii) That at its sitting held on the 8<sup>th</sup> August, 2023, Rajya Sabha agreed without any amendment to the National Nursing and Midwifery Commission Bill, 2023, as passed by Lok Sabha.
- (iii) That at its sitting held on the 9<sup>th</sup> August, 2023, Rajya Sabha agreed without any amendment to the Constitution (Schedule Castes) Order (Amendment) Bill, 2023, as passed by Lok Sabha.
- (iv) That at its sitting held on the 9<sup>th</sup> August, 2023, Rajya Sabha agreed without any amendment to the Anusandhan National Research Foundation Bill, 2023, as passed by Lok Sabha.
- (v) That at its sitting held on the 9<sup>th</sup> August, 2023, Rajya Sabha agreed without any amendment to the Coastal Aquaculture Authority (Amendment) Bill, 2023, as passed by Lok Sabha.
- (vi) That at its sitting held on the 3<sup>rd</sup> August, 2023, Rajya Sabha concurred in the recommendation of the Lok Sabha to elect two members of the Rajya Sabha to the Joint Committee on Offices of

Profit in the vacancies caused due to passing away of Shri Hardwar Dubey and retirement of Ms. Dola Sen from the Rajya Sabha and also communicated the name of Ms. Kavita Patidar and Dr. Kanimozhi NVN Somu, members, Rajya Sabha who have been duly elected to the said Committee.

## **7. Statements of Committee on Estimates**

Dr. Sanjay Jaiswal laid the following Statements (Hindi and English versions) of the Committee on Estimates (2023-24):-

- (i) Statement showing final Action Taken by the Government on the recommendations contained in Chapter I and V of the fourteenth Report (16<sup>th</sup> Lok Sabha) of the Committee on Estimates on Action Taken by the Government on the recommendations contained in their Fifth Report (16<sup>th</sup> Lok Sabha) on the subject 'Regulatory mechanism of protection of interests of the depositors of Non-Banking Financial Companies (NBFC)- An Overview' pertaining to the Ministry of Finance (Department of Financial Services).
- (ii) Statement showing final Action Taken by the Government on the recommendations contained in Chapter I and V of the Sixth Report (17<sup>th</sup> Lok Sabha) of the Committee on Estimates on Action Taken by the Government on the recommendations contained in their Twenty-first Report (16<sup>th</sup> Lok Sabha) on the subject 'Structural Changes in Union Budget' pertaining to the Ministry of Finance (Department of Economic Affairs).

## **8. Reports of Public Accounts Committee**

Dr. Satya Pal Singh presented the following Reports (Hindi and English versions) of the Public Accounts Committee (2023-24):-

- (i) Sixty-ninth Report on 'Issues relating to Accounting of Cess/Levies'.

- (ii) Seventieth Report on 'Failure to Implement Ministry of Railway's orders resulted in Damage to Railway Cables: South Eastern Railway and West Central Railway'.
- (iii) Seventy-first Report on 'Implementation of USOF project (Phase 1) to provide mobile services in areas affected by Left Wing Extremism'.
- (iv) Seventy-second Report on 'Irregularities in Awarding of Major Works of SEEPZ, SEZ Authority, Mumbai'.
- (v) Seventy-third Report on Action Taken by the Government on the Observations/Recommendations of the Public Accounts Committee contained in their 106<sup>th</sup> Report (16<sup>th</sup> Lok Sabha) on 'Improper Management of Defence Land'.

## **9. Report of Committee on Absence of Members from the sittings of the House**

Shri Ramshiromani Verma presented the Eleventh Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

## **10. Reports of Committee on Papers Laid on the Table**

Shri Girish Chandra presented the following Reports (Hindi and English versions) of the Committee on Papers Laid on the Table (2022-23):

- (i) One hundred and Forty-ninth Report on the delay in laying of the Annual Reports and Audited Accounts of the Government E-Marketplace, New Delhi under the administrative control of the Ministry of Commerce & Industry (Department of Commerce).
- (ii) One hundred and fiftieth Report on the delay in laying of the Annual Reports and Audited Accounts of the Wildlife Institute of India, Dehradun under the administrative control of the Ministry of Environment, Forest and Climate Change.
- (iii) One hundred and Fifty-first Report on the delay in laying of the Annual Reports and Audited Accounts of the Coastal Aquaculture

Authority, Chennai under the administrative control of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries).

### **11. Report of the Joint Committee on Offices of Profit**

Dr. Satya Pal Singh presented the Tenth Report (Hindi and English versions) of the Joint Committee on Offices of Profit (Seventeenth Lok Sabha) regarding 'examination of election of one Member of Rajya Sabha to the Central Advisory Board on Disability constituted under the Rights of Persons with Disabilities Act, 2016'.

### **12. Report of Committee on Empowerment of Women**

Dr. Heena Vijaykumar Gavit presented the Eighth Report (Hindi and English versions) of the Committee on Empowerment of Women (2022-23) on the subject 'Working of National Commission for Women and State Commissions for Women'.

### **13. Reports of Standing Committee on Agriculture, Animal Husbandry and Food Processing**

Shri P.C. Gaddigoudar presented the following Reports (Hindi and English versions) (Seventeenth Lok Sabha) of Standing Committee on Agriculture, Animal Husbandry and Food Processing (2022-23):-

- (i) 60th Report on Action Taken by the Government on the Observations/Recommendations contained in the 51st Report of the Committee on 'Demands for Grants (2023-24)' pertaining to the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare).
- (ii) 61st Report on Action Taken by the Government on the Observations/Recommendations contained in the 52nd Report of the Committee on 'Demands for Grants (2023-24)' pertaining to the Ministry of Agriculture and Farmers Welfare (Department of Agricultural Research and Education).

- (iii) 62nd Report on Action Taken by the Government on the Observations/Recommendations contained in the 53rd Report of the Committee on 'Demands for Grants (2023-24)' pertaining to the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries).
- (iv) 63rd Report on Action Taken by the Government on the Observations/Recommendations contained in the 54th Report of the Committee on 'Demands for Grants (2023-24)' pertaining to the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying).
- (v) 64th Report on Action Taken by the Government on the Observations/Recommendations contained in the 55th Report of the Committee on 'Demands for Grants (2023-24)' pertaining to the Ministry of Food Processing Industries.
- (vi) 65th Report on Action Taken by the Government on the Observations/Recommendations contained in the 56th Report of the Committee on 'Demands for Grants (2023-24)' pertaining to the Ministry of Cooperation.

#### **14. Statements of Standing Committee on Agriculture, Animal Husbandry and Food Processing**

Shri P.C. Gaddigoudar laid the Statements (Hindi and English versions) showing further action taken by the Government on the following reports:-

- (i) 43<sup>rd</sup> Report on action taken by the Government on the observations/recommendations contained in the 29<sup>th</sup> Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture (2020-21) on the Subject 'Pradhan Mantri Fasal Bima Yojana - An Evaluation' pertaining to the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare).

- (ii) 44<sup>th</sup> Report on action taken by the Government on the observations/recommendations contained in the 41<sup>st</sup> Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture, Animal Husbandry and Food Processing (2021-22) on 'Demands for Grants (2022-23)' pertaining to the Ministry of Food Processing Industries.
- (iii) 46<sup>th</sup> Report on action taken by the Government on the observations/recommendations contained in the 37<sup>th</sup> Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture, Animal Husbandry and Food Processing (2021-22) on 'Demands for Grants (2022-23)' pertaining to the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare).
- (iv) 47<sup>th</sup> Report on action taken by the Government on the observations/recommendations contained in the 38<sup>th</sup> Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture, Animal Husbandry and Food Processing (2021-22) on 'Demands for Grants (2022-23)' pertaining to the Ministry of Agriculture and Farmers Welfare (Department of Agricultural Research and Education).
- (v) 48<sup>th</sup> Report on the action taken by the Government on the observations/recommendations contained in the 39<sup>th</sup> Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture, Animal Husbandry and Food Processing (2021-22) on 'Demands for Grants (2022-23)' pertaining to the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries).
- (vi) 49<sup>th</sup> Report on the action taken by the Government on the observations/recommendations contained in the 40<sup>th</sup> Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture, Animal Husbandry and Food Processing (2021-22) on 'Demands for Grants (2022-23)' pertaining to the Ministry of



Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying).

### **15. Reports of Standing Committee on Communications and Information Technology**

Dr. Nishikant Dubey presented the following Reports (Hindi and English versions) of the Standing Committee on Communications and Information Technology (2022-23):-

- (i) Forty-ninth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Forty-third Report on 'Demands for Grants (2023-24)' relating to the Ministry of Communications (Department of Telecommunications).
- (ii) Fiftieth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Forty-sixth Report on 'Demands for Grants (2023-24)' relating to the Ministry of Information and Broadcasting.
- (iii) Fifty-first Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Forty-fourth Report on 'Demands for Grants (2023-24)' relating to the Ministry of Communications (Department of Posts).

### **16. Reports of Standing Committee on Defence**

Shri Annasaheb Shankar Jolle presented the following Reports (Hindi and English versions) of the Standing Committee on Defence:

- (i) Fortieth Report of the Standing Committee on Defence (17th Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-sixth Report (17<sup>th</sup> Lok Sabha) of Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2022-23 on 'General Defence Budget, Border Roads Organisation, Indian Coast Guard, Defence Estates Organisation, Defence Public

Sector Undertakings, Canteen Stores Department, Welfare of Ex-Servicemen and Defence Pension (Demand Nos. 19 and 22)'.  
(ii) Forty-first Report of the Standing Committee on Defence (17<sup>th</sup> Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Thirty-first Report (17<sup>th</sup> Lok Sabha) of the Standing Committee on Defence on the subject 'Assessment of Welfare Measures available to war widows/Families in Armed Forces'.

### **17. Statement of Standing Committee on Petroleum and Natural Gas**

Shri Ramesh Bidhuri laid the Statement (Hindi and English versions) showing Action Taken by the Government on the recommendations/observations contained in the 16<sup>th</sup> Report (Seventeenth Lok Sabha) of the Committee on Petroleum and Natural Gas (2022-23) on action taken by the Government on the observations/recommendations contained in the 13<sup>th</sup> Report (Seventeenth Lok Sabha) of the Committee on 'Safety and Security of Oil Installations of Public Sector Oil Companies with Specific Reference to Western Offshore Mishap during Cyclone Tauktae'.

### **18. Reports of Standing Committee on Commerce**

Shri Arvind Dharmapuri laid the following Reports (Hindi and English versions) of the Standing Committee on Commerce:-

- (i) 181<sup>st</sup> Report on 'Development of Trade and Industries in North Eastern Region'.
- (ii) 182<sup>nd</sup> Report on 'Ecosystem of Startups to benefit India'.

### **19. Reports of Standing Committee on Science and Technology, Environment, Forests and Climate Change**

Shri Dhal Singh Bisen laid the 380th, 381st, 382nd, 383rd, 384th, 385th and 386th Reports (Hindi and English versions) on Action Taken by the Government on the recommendations/observations contained in the

373<sup>rd</sup> to 379<sup>th</sup> Reports of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on the Demands for Grants (2023-24) of the Ministries/Departments of Atomic Energy; Biotechnology; Scientific and Industrial Research; Science & Technology; Space; Environment, Forest and Climate Change and Earth Sciences, respectively.

## **20. Reports of Standing Committee on Transport, Tourism and Culture**

Shri Bharat Ram Margani laid the following Reports (Hindi and English versions) of the Standing Committee on Transport, Tourism and Culture:-

- (1) Three Hundred Fifty-second Report on the subject 'Functioning of Major Ports in the Country'.
- (2) Three Hundred Fifty-third Report on the subject 'Issue of Fixing of Airfares'.
- (3) Three Hundred Fifty-fourth Report on the subject 'Construction of Road-Over-Bridges (ROBs), Road-Under-Bridges (RUBs), Service Roads and Review of Road Survey Guidelines etc'.

**12.10 P.M.**

## **21. Matters under Rule 377**

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:

1. Shri P.P. Chaudhary regarding setting up of OXY-Zone in Pali Parliamentary Constituency.
2. Dr. Sanjay Jaiswal regarding rejuvenation of Chandrawat river in Paschim Champaran Parliamentary Constituency.
3. Dr. Jayanta Kumar Roy regarding need to curb alleged illegal sand mining in northern region of West Bengal.

4. Shri Anurag Sharma regarding need to set up childcare institution under Mission Vatsalya Scheme in Jhansi and Lalitpur districts.
5. Shri Narendra Kumar regarding need to run Sainik Express with 24 coaches from Sarai Rohilla Railway Station.
6. Smt. Raksha Nikhil Khadse regarding need to review the office memorandum of NIFT requiring scrutiny of documents of employees having degree from private institute.
7. Shri Nayab Singh regarding problem of water-logging in underpasses on N.H. No. 44 in Shahabad in Kurukshetra Parliamentary Constituency.
8. Sadhvi Pragya Singh Thakur regarding need to set up street lights in Bhopal Parliamentary Constituency.
9. Shri Vivek Narayan Shejwalkar regarding status of ongoing road projects in Gwalior Parliamentary Constituency.
10. Shri Jagdambika Pal regarding establishment of National Rural Bank of India in the country.
11. Shir Nihal Chand Chauhan regarding inclusion of all reservation related laws in the Ninth Schedule to the Constitution.
12. Shri Bhagirath Chowdhary regarding need to construct an under pass and foot-over bridge in Ajmer.
13. Shri Ravi Kishan regarding need to set up an Indian Institute of Management in Gorakhpur, Uttar Pradesh.
14. Shri Ramesh Bidhuri regarding stray dogs menace in Delhi.
15. Shri (Adv.) Adoor Prakash regarding inclusion of Type-I Diabetes under Insurance coverage.
16. Shri T.N. Prathapan regarding need to prevent coastal erosion in Kerala.
17. Shri Su. Thirunavukkarasar regarding closure of Royapuram Railway Printing Press, Chennai.

18. Dr. T. Sumathy (a) Thamizhachi Thangapandian regarding choice of language option for users on Government websites.
19. Shri Vallabbhaneni Balashowry regarding need to introduce new domestic and international flights from Vijayawada International Airport.
20. Dr. Shrikant Eknath Shinde regarding need to rename 'Shivaji Bridge Railway Station' and 'Shivaji Stadium Metro Station' in Delhi as 'Chhatrapati Shivaji Maharaj Bridge Railway Station' and 'Chhatrapati Shivaji Maharaj Metro Station' respectively.
21. Shri Dileshwar Kamait regarding need to include Bania and Vaish castes in the Central list of OBCs.
22. Shri Bhartruhari Mahtab regarding need to restore the earlier shining pattern of eight Centrally Sponsored Schemes.
23. Shri Manne Srinivas Reddy regarding need to provide financial assistance to farmers in Telangana affected due to floods.
24. Shri M. Selvaraj regarding implementation of M.S. Swaminathan Commission Report.

### **12.12 P.M.**

### **22. Motion of No-Confidence in the Council of Ministers**

Time Allotted: 12 Hrs.  
Time Taken: 19 Hrs. 59 Mts.

Further discussion on the following motion moved by Shri Gaurav Gogoi on the 8<sup>th</sup> August, 2023 was resumed:-

“That this House expresses its want of confidence in the Council of Ministers”.

The following members took part in the debate:-

1. \* Smt. Nirmala Sitharaman (intervened)
2. Smt. Rajashree Mallick
3. Sh. Asaduddin Owaisi

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\* Minister of Finance; and Minister of Corporate Affairs

4. Shri Prince Raj
5. Shri Hanuman Beniwal
6. Ms. Mahua Moitra
7. Shri Rahul Ramesh Shewale
8. Dr. Mohammad Jawed
9. Shri Hibi Eden
10. Dr. Amol Ramsing Kolhe
11. Shri Chirag Kumar Paswan
12. Ms. Locket Chatterjee
13. Shri Adhir Ranjan Chowdhury
14. \*\*Shri Jyotiraditya M. Scindia (intervened)
15. Shri Vijay Kumar Hansdak
16. Shri Naba Kumar Sarania
17. Col.Rajyavardhan Rathore
18. Shri Thomas Chazhikadan
19. Shri Vijay Baghel
20. Shri Kotha Prabhakar Reddy
21. Dr. Dnv Senthilkumar. S.
22. Shri Bandi Sanjay Kumar
23. Shri Giridhari Yadav
24. Maulana Badruddin Ajmal
25. Dr. Rajdeep Roy
26. #Shri Narendra Modi

On the motion, the House had a voice vote.

The motion was negatived.

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\*\* Minister of Civil Aviation; and Minister of Steel

# Hon'ble Prime Minister

**07.24 P.M.**

**23. Suspension of a Member from the service of the House**

The Minister of Parliamentary Affairs; Minister of Coal; and Minister of Mines (Shri Pralhad Joshi) moved the following motion:-

“That this House having taken serious note of the gross, deliberate and repeated misconduct of Shri Adhir Ranjan Chowdhury in utter disregard to the House and authority of the Chair, resolve that the matter of the misconduct of Shri Adhir Ranjan Chowdhury be referred to Committee of Privileges of the House for further investigation and report to the House and Shri Adhir Ranjan Chowdhury be suspended from the service of the House till the Committee of Privileges submits its report”.

The motion was put to vote and adopted.

**07.25 P.M.**

*(Lok Sabha adjourned till 11.00 A.M., Friday, the 11<sup>th</sup> August, 2023.)*

**UTPAL KUMAR SINGH**  
**Secretary General**